

1980 has also been suggested. The State Government have further been requested that distribution of diesel should be rationalised and implemented in most effective and equitable basis.

(d) and (e) Certain State Governments have drawn attention of the concerned Union Ministries regarding short supplies of certain essential commodities and requested for additional allotments. The concerned Ministries are taking appropriate steps to meet the request of the State Governments, as far as possible, to meet the shortages.

Boundary dispute between Haryana and Uttar Pradesh

1868. SHRI CHARANJI LAL SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the salient features of the Report of Dikshit Committee set up by the Government of India in order to settle the boundary dispute between the States of Haryana and Uttar Pradesh;

(b) whether said report has been implemented by the respective Governments; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Shri Uma Shankar Dikshit, who had agreed to arbitrate in the boundary dispute between the States of Haryana and Uttar Pradesh recommended the replacement of the existing inter-State boundary determined by the deep stream of the Yamuna by fixed boundaries specified in his Award. Copies of the Award were kept in the Parliament Library.

(b) and (c) The Haryana and Uttar Pradesh (Alteration of Boundaries) Act, 1979 seeks to give effect to this Award. The Surveyor General of India, who has been appointed for the demarcation of fixed boundaries in terms of the Act, is in the process of completing the survey operations and

publication of maps showing the fixed boundaries. As soon as this preliminary action is completed, the Central Government will issue a notification specifying the date on which the provisions of the Act relating to transfer of territory from the State of Haryana to the State of Uttar Pradesh and vice-versa and other incidental provisions shall take effect.

Increase in Pakistan's armed strength since 1971 war

1869. SHRI SHIV KUMAR SINGH THAKUR: Will the Minister of DEFENCE be pleased to state:

(a) the extent to which Pakistan Army has been strengthened further since 1971 war between India and Pakistan; and

(b) the reaction of the Government of India in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) Since the 1971 operations, Pakistan has considerably augmented its military strength. It will not be in the public interest to disclose details of our information in this regard.

(b) We take into account all developments including military build-up in our neighbourhood, which have a bearing on our security and we taken such measures as are considered necessary for maintaining full defence preparedness, at all times.

बाढ़ (पटना) के एस० डी० एम० के सामने प्रदर्शन

1870. श्री रामावतार शास्त्री : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बाढ़ (पटना) में भारतीय साम्यवादी दल की स्थानीय समिति ने 22 जनवरी, 1980 को बाढ़ के एस० डी० एम० के सामने प्रदर्शन किया था ;